

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2022
IVN.P/12(KB)2024,
IVN.P/11(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Sanjay Kr. Gupta, Adv.] For Petitioner
Mr. Rohit Kr. Keshri, Adv.
Mr. Ankit Chaurasia, Ad.

Mr. Aditya Garodia, Adv.] For Respondent
Ms. Rashmi Sinighee, Adv.
Ms. Ujjaini Chatterjee, Adv.
Mr. Pintu Ghosh, Adv.

Mr. Rishav Banerjee, Adv.] For Intervenor
Mr. Jayabrata Mukherji, Adv.

Ms. Rashmi Singhee, Adv.] For Respondents 1, 2,6

ORDER

1. Ld. Counsels for the parties present.
2. **IVN.P/12(KB)2024 and IVN.P/11(KB)2024:**
 - a) Let Reply Affidavit be filed in both the IAs within a period of two weeks.
 - b) Post this matter on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**